COURT NO. 5

THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : 1. REVENUE - INTERFERENCE WITH POSSESSION AND MUTATION MATTERS WILL BE TAKEN UP ON MONDAY
2. LAND ACQUISITION MATTERS WILL BE TAKEN UP ON TUESDAY
3. STAMPS AND REGISTRATION MATTERS WILL BE TAKEN UP ON WEDNESDAY
4. CONTEMPT CASES WILL BE TAKEN UP ON THURSDAY
5. REVENUE - 22A, SURVEY AND OTHER MISCELLANEOUS MATTERS WILL BE TAKEN UP ON FRIDAY

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (REVENUE - CONSIDERATION OF REPRESENTATION)					
1	WP/31479/2026 IA 1/2026 Direction Petition	DAVULURI DAYAKAR Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR REVENUE	KRISHNA
2	WP/31614/2026 IA 1/2026 Direction Petition	VANAJA KUMARI PEDDIREDDI Vs THE STATE OF ANDHRA PRADESH	K SAI KRISHNA MOHAN RAO	GP FOR REVENUE	KRISHNA
3	WP/31729/2026 IA 1/2026 Direction Petition	VINTHA SIVA NAGIREDDY Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR REVENUE	GUNTUR
4	WP/31827/2026 IA 1/2026 Direction Petition	DATLA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	D TARAKA PRASAD	GP FOR REVENUE	WEST GODAVARI
5	WP/31828/2026 IA 1/2026 Direction Petition	ALLURI BHARATHI Vs THE STATE OF ANDHRA PRADESH	KANDA SRINIVASU	GP FOR LAND ACQUISITION GP FOR REVENUE	VISAKHAPATNAM
ADMISSION (REVENUE-SURVEYING MATTERS)					
6	WP/31734/2026 IA 1/2026 Direction Petition	AVULA MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR REVENUE	YSR KADAPA
ADMISSION (REVENUE - 22A)					
7	WP/31871/2026 IA 1/2026 Direction Petition	KAKUMANU MANIKYAM Vs THE STATE OF ANDHRA PRADESH	MEDIKONDA PRANAY VENKAT CHOWDARY	GP FOR REVENUE	PRAKASAM
ADMISSION (REVENUE-INTERFERENCE WITH POSSESSION)					
8	WP/31600/2026 IA 1/2026 Direction Petition	BUCHUPALLI RAMACHANDRA REDDY Vs THE STATE OF ANDHRA PRADESH	ALLU HARI NARAYANA	GP FOR REVENUE	ANANTAPUR
9	WP/31702/2026 IA 1/2026 Suspension Petition	M MENAKA Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA		CHITTOOR
10	WP/31791/2026 IA 1/2026 Direction Petition	V. SIVASANKAR Vs THE STATE OF ANDHRA PRADESH	CH VENKATA SIVA SESHU BABU	GP FOR REVENUE	CHITTOOR
ADMISSION (REVENUE-MUTATION,RECTIFICATION OF RECORDS)					
11	WP/31792/2026 IA 1/2026 Direction Petition	SMT.KANDULA SUBBA GUNDAMMA Vs THE STATE OF ANDHRA PRADESH	MAHESWARI ARIKA	GP FOR REVENUE	YSR KADAPA

12	WP/31803/2026 IA 1/2026 Direction Petition	LAKSHMIREDDYGARI RANGANADHA REDDY Vs THE STATE OF ANDHRA PRADESH	V R MAHESWARA RAO PALETI	GP FOR REVENUE	ANANTAPUR

ADMISSION (REVENUE)

13	WP/31659/2026 IA 1/2026 Stay Petition	P RAMANA REDDY Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	GP FOR REVENUE	ANANTAPUR
14	WP/31713/2026 IA 1/2026 Direction Petition	NADIMPALLI TIRUPATHI RAJU Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR REVENUE	VISAKHAPATNAM
15	WP/31736/2026 IA 1/2026 Direction Petition	YARAGATAPALLI SRINIVASULA REDDY Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR LAND ACQUISITION GP FOR REVENUE	SPS NELLORE
16	WP/31741/2026 IA 1/2026 Suspension Petition	GOPISETTY RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR REVENUE	PRAKASAM
17	WP/31771/2026 IA 1/2026 Direction Petition	J. RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	GP FOR REVENUE	KURNOOL
18	WP/31780/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	THE HINDUSTAN SHIPYARD STAFF CO-OPERATIVE BUILDING SOCIETY LIMITED Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE CHINTAPALLI SRINIVAS	VISAKHAPATNAM
19	WP/31782/2026 IA 1/2026 Suspension Petition	SRI DUGGISETTY VENKATA SURESH Vs THE STATE OF ANDHRA PRADESH	VENKAT RAO RAVULAPALLI	GP FOR REVENUE	SPS NELLORE
20	WP/31802/2026 IA 1/2026 Direction Petition	CHOWDAGANI NAGAMMA Vs THE STATE OF ANDHRA PRADESH	OMKAR D	GP FOR IRRI AND CAD GP FOR HOME GP FOR REVENUE	YSR KADAPA
21	WP/31822/2026 IA 1/2026 Direction Petition	MAVURI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	BALU ANIL KUMAR PALLA	GP FOR REVENUE	SPS NELLORE
22	WP/31848/2026 IA 1/2026 Stay Petition	PILLA SURYA JANARDANA RAO Vs THE STATE OF ANDHRA PRADESH	V V PRABHAKARA RAO	GP FOR REVENUE	VISAKHAPATNAM
23	WP/31870/2026 IA 1/2026 Suspension Petition	G. LAKSHMI DEVAMMA Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE	ANANTAPUR
24	WP/31890/2026 IA 1/2026 Direction Petition	C K RAMA CHANDRAN Vs THE STATE OF ANDHRA PRADESH	KALE VIJAYA RAJU	GP FOR REVENUE	CHITTOOR

ADMISSION (REVENUE-LA-COMPENSATION)

25	WP/29640/2026 IA 1/2026 Direction Petition	GOLLA NARAYANA MURTHY Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR LAND ACQUISITION VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR

26	WP/31738/2026 IA 1/2026 Direction Petition	K SRINIVASULA REDDY Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR LAND ACQUISITION GP FOR REVENUE	SPS NELLORE

ADMISSION (REVENUE-LA)

27	WP/31829/2026 IA 1/2026 Direction Petition	NALADIMMI KOTESWARI Vs UNION OF INDIA	SATYAMNAIDU GOLIVI	GP FOR REVENUE	PRAKASAM
28	WP/31832/2026 IA 1/2026 Direction Petition	ANISETTY KONDAMMA Vs UNION OF INDIA	SATYAMNAIDU GOLIVI	GP FOR LAND ACQUISITION	PRAKASAM

ADMISSION (STAMPS AND REGISTRATION)

29	WP/31704/2026 IA 1/2026 Direction Petition	NAGELLI GOPALU Vs THE STATE OF ANDHRA PRADESH	SONTI GOPI KRISHNA	GP FOR REGISTRATION AND STAMPS	KURNOOL
30	WP/31762/2026 IA 1/2026 Direction Petition	BUDALA JOHN VANDER MAN Vs THE STATE OF ANDHRA PRADESH	G VENKATA REDDY	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	GUNTUR
31	WP/31858/2026 IA 1/2026 Direction Petition	SYED FATIMA Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	GP FOR REGISTRATION AND STAMPS	KURNOOL

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To be Heard on Monday The 2nd day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
32	WP/20344/2026 IA 1/2026 Direction Petition	BATHULA VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	S SRAVANA SANDHYA	GP FOR REVENUE	YSR KADAPA
33	WP/30672/2026 IA 1/2026 Direction Petition	PALADUGULA VEERA BABU Vs THE STATE OF ANDHRA PRADESH	RIZWAN ALI SHAIK	GP FOR REVENUE	-
34	WP/30818/2026 IA 1/2026 Direction Petition	PAKALAPATI UMADEVI Vs THE STATE OF ANDHRA PRADESH	SARIPALLI SUBRAHMANYAM	GP FOR REVENUE	VIZIANAGARAM
35	WP/30890/2026 IA 1/2026 Direction Petition	DEVARAKONDA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K J V N PUNDAREEKAKSHUDU	GP FOR REVENUE	WEST GODAVARI
ADMISSION (REVENUE - CONSIDERATION OF REPRESENTATION)					
36	WP/30466/2026 IA 1/2026 Direction Petition	SHAIK INTHIYAJ Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR REVENUE	CHITTOOR
37	WP/30583/2026 IA 1/2026 Direction Petition	B CHENNA KESAVA REDDY Vs THE STATE OF ANDHRA PRADESH	G RAMA MOHAN REDDY	GP FOR REVENUE	ANANTAPUR
ADMISSION (REVENUE-SURVEYING MATTERS)					
38	WP/30243/2026 IA 1/2026 Direction Petition	G NAGESWARI Vs THE STATE OF ANDHRA PRADESH	DEVIPRASAD P	GP FOR REVENUE	-
ADMISSION (REVENUE - 22A)					
39	WP/29266/2026 IA 1/2026 Suspension Petition	ANUPURI CHINNA VEERAIAH Vs THE STATE OF ANDHRA PRADESH	M SIVA JYOTHI	GP FOR REVENUE SUBBA RAO JANDHYAM	YSR KADAPA
40	WP/31684/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition	KARLAGUNTA RATHNAKAR Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	WEST GODAVARI
ADMISSION (REVENUE-INTERFERENCE WITH POSSESSION)					
41	WP/30788/2026 IA 1/2026 Direction Petition	VALLABHANENI RADHIKA Vs THE STATE OF ANDHRA PRADESH	ELURU SESHA MAHESH BABU	GP FOR REVENUE	-
42	WP/31742/2026 IA 1/2026 Direction Petition	SHAIK MASTHAN VALI Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	GP FOR REVENUE GP FOR HOME	PRAKASAM
ADMISSION (REVENUE-MUTATION,RECTIFICATION OF RECORDS)					
43	WP/29475/2026 IA 1/2026 Direction Petition	PEDDINENI NARAYANASWAMY Vs	K NARSI REDDY	GP FOR REVENUE	ANANTAPUR

		THE STATE OF ANDHRA PRADESH			
44	WP/29591/2026 IA 1/2026 Direction Petition	NARAPUREDDY PADMAMMA Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR REVENUE Y L SIVA KALPANA REDDY	SPS NELLORE
45	WP/29670/2026 IA 1/2026 Direction Petition	VENKATESH KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR REVENUE	CHITTOOR
46	WP/30202/2026 IA 1/2026 Direction Petition	POTLURI AGRO FARMS AND PROJECTS (INDIA) PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	GP FOR REVENUE	VIZIANAGARAM
47	WP/31286/2026 IA 1/2026 Direction Petition	BOLLU SUDARSANAMMA Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR REVENUE	CHITTOOR

ADMISSION (REVENUE)

48	WP/30832/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	ANAGANI VIJAYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR REVENUE	KRISHNA

ADMISSION (REVENUE-CERTIFICATES)

49	WP/29673/2026 IA 1/2026 Stay Petition	SMT. KURMADAS LAKSHMI Vs THE STATE OF ANDHRA PRADESH	LALAM SYAMANTHA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
50	WP/30372/2026 IA 1/2026 Direction Petition	DHUDI NAGAMANI Vs THE STATE OF ANDHRA PRADESH	RAVITEJA TALASEELA	GP FOR REVENUE	VISAKHAPATNAM

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THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Monday The 2nd day of November 2026(AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF ORDERS					
51	CRP/2961/2026 (OS/21/2017) IA 1/2026 Dispense with Petition	MANGILIPUDI VENKATESWARA REDDY Vs ARIKTLA SUDHAKAR RAO	C SUBODH		SPS NELLORE
52	CRP/2972/2026 IA 1/2026 Dispense with Petition	MANGILIPUDI VENKATESWARA REDDY Vs ARIKTLA SUDHAKAR RAO	C SUBODH		SPS NELLORE
FOR BEING MENTIONED					
53	IA/3/2026 For Being Mentioned WP/25260/2026	PURINI VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	GP FOR REVENUE	PRAKASAM
54	IA/4/2026 Amendment Petition WP/25260/2026	PURINI VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	GP FOR REVENUE	PRAKASAM
FOR EXTENSION OF TIME					
55	IA/2/2026 Extension Petition CRP/635/2022	SEREDDY CHENCHI REDDY Vs M/S HOTEL SAROVAR	LETTER	VENKATA DURGA RAO ANANTHA ALAPATI ROHINI SRINIVAS MURTHY SATHEESH KUMAR EERLA rr1to3 app,r4 app	GUNTUR
FOR WITHDRAWAL					
56	WP/11914/2026 IA 1/2026 Direction Petition	HINDUSTAN COCA COLA BEVERAGES PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	P HEMACHANDRA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
FOR ADMISSION (CRP MATTERS)					
57	CRP/3096/2026 (IA/90/2022) IA 1/2026 Stay Petition	ADITYA RAVI Vs CHALLA SUBBA RAMAIAH DIED	N ASHWANI KUMAR		SPS NELLORE
58	CRP/3097/2026 (IA/107/2022) IA 1/2026 Stay Petition	ADITYA RAVI Vs CHALLA SUBBA RAMAIAH DIED	N ASHWANI KUMAR		SPS NELLORE
59	CRP/3099/2026 (IA/105/2022) IA 1/2026 Stay Petition	ADITYA RAVI Vs CHALLA SUBBA RAMAIAH DIED	N ASHWANI KUMAR		SPS NELLORE
60	CRP/3104/2026 (EP/220/2026) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MENTA KAVITHA Vs KONDA SATYANARAYANA	C SUBODH		SPS NELLORE
61	CRP/2493/2026 (F.C.O.P/147/2015) IA 1/2026 Stay Petition	DASA SUKANYA ALIAS THALLAPALLY SUKANYA Vs THALLAPALLY SUNEEL KUMAR	SUDHESHNA YAKKALA	SIVAPRASAD REDDY VENATI R1 UNSERVED,SR-Notice sent not yet returned. Memo proof of service not filed.	SPS NELLORE
FOR ADMISSION (SA MATTERS)					

62	SA/873/2026 (AS/5/2024) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	YANDARTHI TIRUPATHAMMA Vs KATTA SHARKEY	K PALLAVI		SPS NELLORE
63	SA/879/2026 (AS/55/2023) IA 1/2026 Stay Petition	RAPURU KONDAIAH Vs BADI PRAMEELAMMA	G V L MURTHY	USTHELA ANILKUMAR	SPS NELLORE
64	SA/881/2026 (AS/7/2025) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	RAPURU KONDAIAH Vs RAPURU MALAKONDA REDDY	G V L MURTHY	USTHELA ANILKUMAR	SPS NELLORE

ADMISSION (REVENUE-INTERFERENCE WITH POSSESSION)

65.1,65.2 along with 65

65	WP/24138/2026 IA 1/2026 Direction Petition	RONGALA SANKAR GIRI Vs THE STATE OF ANDHRA PRADESH	P NANILU NAIDU	GP FOR REVENUE	VISAKHAPATNAM
65.1	WP/23943/2026 IA 1/2026 Direction Petition	PETLA SATYAVENI Vs THE STATE OF ANDHRA PRADESH	P NANILU NAIDU GP FOR REVENUE	GP FOR REVENUE	VISAKHAPATNAM
65.2	WP/24929/2026 IA 1/2026 Direction Petition	MAKIREDDY APPALANAIDU Vs THE STATE OF ANDHRA PRADESH	P NANILU NAIDU	GP FOR REVENUE	VISAKHAPATNAM
66	WP/28377/2026 IA 1/2026 Direction Petition	THE HINDUPUR TENNIS RECREATION CLUB Vs THE STATE OF ANDHRA PRADESH	N RANGA REDDY	GP FOR REVENUE	ANANTAPUR
67	WP/28416/2026 IA 1/2026 Direction Petition	SHAIK JOHN BASHA Vs THE STATE OF ANDHRA PRADESH	DEVARAM SRIHARI	GP FOR REVENUE	GUNTUR
68	WP/28502/2026 IA 1/2026 Suspension Petition	DOKKA TIRUMALA RAO Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE	PRAKASAM

ADMISSION (REVENUE)

69	WP/21582/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	P. MUNEMMA Vs THE STATE OF ANDHRA PRADESH	RAVITEJA TALASEELA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL SAI AKASH N	CHITTOOR

ADMISSION (REVENUE-MUTATION,RECTIFICATION OF RECORDS)

70	WP/13270/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	T. RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR REVENUE CKR ASSOCIATES	ANANTAPUR

71.1 along with 71

71	WP/20962/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	C BHARATHI Vs THE STATE OF AP	K V L NARASIMHA RAO	GP FOR REVENUE V VINOD K REDDY	CHITTOOR
71.1	WP/25645/2025 IA 1/2025 Direction Petition	T SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR ASSIGNMENT K V L NARASIMHA RAO	CHITTOOR

72	WP/15843/2026 IA 1/2026 Stay Petition IA 2/2026 Suspension Petition	GULIGANI LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	GP FOR REVENUE O M R LAW FIRM	ANANTAPUR
73	WP/20797/2026 IA 1/2026 Direction Petition	TANNERY CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR REVENUE KOTESWARA NAIK V N	GUNTUR
74	WP/20841/2026 IA 1/2026 Direction Petition	K.ASWARTHAPPA Vs THE STATE OF ANDHRA PRADESH	KRISTAM SAKTHI NIRANJAN GUPTHA	GP FOR REVENUE	ANANTAPUR
75	WP/21425/2026 IA 1/2026 Direction Petition	BOBBADI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	PRASANNALA KANCHARLA	GP FOR REVENUE	VISAKHAPATNAM

76.1 along with 76

76	WP/24277/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Stay Petition IA 4/2026 Implead Petition IA 5/2026 Vacate Stay Petition	PAPPURI SREENIVASA REDDY @ P. SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	DUGGI REDDY SREENATH REDDY	GP FOR REVENUE GP FOR HOME K SITA RAM V NITESH	KURNOOL
76.1	WP/23931/2026 IA 1/2026 Stay Petition IA 2/2026 Suspension Petition IA 3/2026 Vacate Stay Petition	U VIJAYA KUMAR Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR REVENUE K SITA RAM	KURNOOL
77	WP/24432/2026 IA 1/2026 Direction Petition	JAI BHEEM JOINT FARMING SOCIETY Vs THE STATE OF ANDHRA PRADESH	P ACHUT RAMA SHASTRY	GP FOR ASSIGNMENT GP FOR HOME GP FOR REVENUE GP FOR FORESTS	EAST GODAVARI
78	WP/26852/2026 IA 1/2026 Direction Petition	G RAJA GOPAL REDDY Vs THE STATE OF ANDHRA PRADESH	D SESHASAYANA REDDY	GP FOR REVENUE	KURNOOL
79	WP/26952/2026 IA 1/2026 Direction Petition	PAILA RAMARAO Vs THE STATE OF ANDHRA PRADESH	M. SAPTHAGIRI	GP FOR REVENUE	SRIKAKULAM
80	WP/27256/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	O RIYAZ ALI KHAN Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR REVENUE	KURNOOL
81	WP/28391/2026 IA 1/2026 Stay Petition	PATIL RAJASEKER REDDY Vs THE STATE OF ANDHRA PRADESH	D.SHYAM SUNDER	GP FOR REVENUE P SRAVAN KUMAR REDDY	ANANTAPUR
82	WP/28692/2026 IA 1/2026 Direction Petition	PYDI ASHOK KUMAR Vs THE STATE OF ANDHRA PRADESH	B.SUDHAKAR KUMAR	GP FOR REVENUE	SRIKAKULAM
83	WP/29536/2026 IA 1/2026 Suspension Petition	RAJULA LAKSHMI REDDY Vs THE STATE OF ANDHRA	K SRINIVAS	GP FOR REVENUE	ANANTAPUR

	IA 2/2026 Direction Petition	PRADESH			

ADMISSION (REVENUE)

84.1 along with 84

84	WP/2823/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs THE COMMISSIONER OF APPEALS	GP FOR REVENUE (AP)	GP FOR REVENUE M R K CHAKRAVARTHY	CHITTOOR
84.1	WP/4297/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	THE STATE OF AP Vs THE COMMISSIONER OF APPEALS	GP FOR REVENUE (AP)	GP FOR REVENUE M R K CHAKRAVARTHY GP FOR REGISTRATION AND STAMPS	CHITTOOR

85.1,85.2,85.3,85.4,85.5 along with 85

85	WP/2817/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	KOLAGATLA SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	P ROY REDDY	GP FOR REVENUE A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) SRICHARAN TELAPROLU BOMMINAYUNI APPARAO (H C J)	SPS NELLORE
85.1	WP/12021/2022 IA 1/2022 Direction Petition IA 2/2022 Implead Petition IA 3/2022 Implead Petition IA 1/2023 Leave Petition IA 2/2023 Leave Petition	KOLAGATLA SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR REVENUE HARINATH REDDY SOMA SIVAPRASAD REDDY VENATI GP FOR REVENUE (AP)	SPS NELLORE
85.2	WP/20319/2022 IA 1/2022 Direction Petition IA 2/2022 Implead Petition IA 1/2023 Implead Petition IA 1/2025 Leave Petition	KOLAGATLA SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR REVENUE HARINATH REDDY SOMA SRICHARAN TELAPROLU	SPS NELLORE
85.3	WP/4718/2023 IA 1/2023 Direction Petition IA 7/2023 Implead Petition IA 1/2024 Leave Petition IA 1/2025 Leave Petition IA 2/2025 Direction Petition	KOLAGATLA SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	P ROY REDDY	GP FOR GENERAL ADMINISTRATION HARINATH REDDY SOMA M R K CHAKRAVARTHY SIVAPRASAD REDDY VENATI GP FOR REVENUE SUMANTH AMIRAPU MADHAVA RAO NALLURI	SPS NELLORE
85.4	WP/11185/2024 IA 1/2024 Suspension Petition IA 2/2024 Amendment Petition IA 3/2024 Vacate Stay Petition IA 4/2024 Vacate Stay Petition IA 5/2024 Implead Petition IA 6/2024 Vacate Stay Petition IA 7/2024 Vacate Stay Petition	KOLAGATIA SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	P ROY REDDY	GP FOR MUNCIPAL ADMN URBAN DEV G V S MEHAR KUMAR KOMMASANI SRINIVASULA REDDY SC FOR URBAN DEVELOPMENT AUTHORITIES MARRI VENKATA RAMANA GP FOR REVENUE GP FOR REGISTRATION AND STAMPS SOMA RAJU YELISETTI O M R LAW FIRM SUMANTH AMIRAPU GP FOR REVENUE	SPS NELLORE
85.5	WP/13004/2024 IA 1/2024 Suspension Petition IA 2/2024 Vacate Stay Petition IA 3/2024	KOLAGATLA SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	P ROY REDDY	GP FOR MUNCIPAL ADMN URBAN DEV HARINATH REDDY SOMA SRICHARAN TELAPROLU GP FOR REGISTRATION AND STAMPS	SPS NELLORE

	Implead Petition IA 1/2025 Leave Petition			SOMA RAJU YELISETTI	
86	WP/14028/2026 IA 1/2026 Direction Petition	D ARUNA ALIAS ARUNAMMA Vs THE STATE OF ANDHRA PRADESH	GUTTAPALEM VIJAYA KUMAR	GP FOR REVENUE	YSR KADAPA
FOR EXTENSION OF INTERIM ORDERS					
87	WP/16449/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KARNATI LAKSHMIDEVAMMA Vs THE STATE OF AP	SARANU PHANI TEJA	GP FOR REVENUE GHANTA SRIDHAR J SARAT KUMAR REDDY	SPS NELLORE
88	WP/27615/2025 IA 1/2025 Suspension Petition	GANTLA NOOKA RATNAM Vs THE STATE OF ANDHRA PRADESH	T N M RANGA RAO	GP FOR REVENUE	VISAKHAPATNAM
89	WP/15448/2026 IA 1/2026 Suspension Petition	V RAJASEKHAR Vs THE STATE OF ANDHRA PRADESH	S V MUNI REDDY	GP FOR REVENUE K ASAD AHAMED	CHITTOOR
90	WP/17445/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	SRI EYYAPU DEVULLU ALIAS DEMUDU Vs THE STATE OF ANDHRA PRADESH	GOLGANA APPA RAO	GP FOR REVENUE KANAKALA DEVI PRASANNAKUMAR GANDHAVALLI MAHESH DEVAN GP FOR HOME	VISAKHAPATNAM
91	WP/18665/2026 IA 1/2026 Direction Petition	B. NARESH Vs THE STATE OF ANDHRA PRADESH	M KARIBASAIAH	GP FOR REVENUE	ANANTAPUR
92	WP/19472/2026 IA 1/2026 Direction Petition	CHENNAREDDY CHINNA KASI REDDY Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR REVENUE INAKOLLU VENKATESWARLU	PRAKASAM
93	WP/22785/2026 IA 1/2026 Direction Petition	MUDIYUM SANJEEVA RAYUDU Vs THE STATE OF ANDHRA PRADESH	C VAMSI KRISHNA	GP FOR REVENUE	KURNOOL
94	WP/26515/2026 IA 1/2026 Direction Petition	N RATHNAMMA Vs THE STATE OF AP	T.VENKATA SUBRAHMANYA ANVESH	GP FOR REVENUE	CHITTOOR
95	WP/26553/2026 IA 1/2026 Direction Petition	NASIKA KALYANI Vs THE STATE OF ANDHRA PRADESH	BASIREDDY GARI SOMANATHESWARA REDDY	GP FOR REVENUE	PRAKASAM
96	WP/27637/2026 IA 1/2026 Suspension Petition	TURAKA BHARATI Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE	SPS NELLORE
97	WP/29926/2026 IA 1/2026 Direction Petition	ITHAMVARI BALAJI Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR REVENUE	CHITTOOR

NOTE: ONWARDS FROM COMPUTER CAUSE LIST.

COURT NO. 5

THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Monday The 2nd day of November 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (REVENUE - CONSIDERATION OF REPRESENTATION)					
98	WP/10777/2026 IA 1/2026 Direction Petition	SRI RAJA RAVU VENKATA MAHIPATI RAMA RATNA RAO BAHADUR Vs THE STATE OF ANDHRA PRADESH	AKKEM SRIHARIVIRAT	GP FOR REVENUE CKR ASSOCIATES	WEST GODAVARI
99	WP/11587/2026 IA 1/2026 Stay Petition	PETLURU CHINA VENKATA SUBBAIAH (ALIAS) RAMESH Vs THE STATE OF ANDHRA PRADESH	KHAJARAHAMATULLA S	GP FOR REVENUE	SPS NELLORE
100	WP/17719/2026 IA 1/2026 Direction Petition	PENUGONDA DASTAGIRI @ DUDEKULA DASTAGIRI Vs THE STATE OF ANDHRA PRADESH	RAMESH N	GP FOR REVENUE	KURNOOL
ADMISSION (REVENUE-INTERFERENCE WITH POSSESSION)					
101	WP/4523/2024 IA 1/2024 Direction Petition IA 3/2024 Vacate Stay Petition IA 1/2025 Vacate Stay Petition	PONNA KOTESWARAIAH Vs THE STATE OF ANDHRA PRADESH	PRATHIWADA VARUN KUMAR	GP FOR REVENUE GP FOR HOME BALAJI MEDAMALLI SUDEEPTHI POTLURI GP FOR REVENUE R2 UNSERVED,	YSR KADAPA
102	WP/11780/2024 IA 1/2024 Direction Petition	D.K. NAWAZ KHAN Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR REVENUE O UDAYA KUMAR GP FOR ROADS BUILDINGS G SAI NARAYANA RAO	YSR KADAPA
103	WP/2490/2025 IA 1/2025 Direction Petition	M. MUNIRAJA ACHARI Vs THE STATE OF ANDHRA PRADESH	P V RAGHU RAM	GP FOR REVENUE GP FOR HOME SURESH KUMAR REDDY KALAVA	CHITTOOR
104	WP/4810/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition	K ATHAULLA KHAN Vs THE STATE OF ANDHRA PRADESH	S V MUNI REDDY	GP FOR REVENUE A SYAM SUNDAR REDDY	CHITTOOR
105	WP/14005/2025 IA 1/2025 Direction Petition	VUPPALAPATI VEERA RAGHAVAMMA Vs THE STATE OF AP	SITA RAM CHAPARLA	GP FOR REVENUE SANTHI CHANDRA SC For APIIC	VISAKHAPATNAM
106	WP/20429/2025 IA 1/2025 Direction Petition	M.DHANAMMA Vs THE STATE OF ANDHRA PRADESH	B MURALI MOHAN	GP FOR REVENUE	CHITTOOR
107.1,107.2,107.3,107.4,107.5,107.6 along with 107					
107	WP/26277/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Implead Petition	DASARI CHINNA NAGARAO Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR REVENUE SIDDARTH C B GP FOR FORESTS	WEST GODAVARI

107.1	WP/7928/2020 IA 1/2020 Direction Petition IA 1/2022 Vacate Stay Petition IA 1/2026 Miscellaneous Petition	KOTHURI KUMARI Vs STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR FORESTS (AP) GP FOR REVENUE (AP) GP FOR REVENUE	WEST GODAVARI
107.2	WP/7210/2021 IA 1/2021 Direction Petition IA 2/2021 Modification IA 1/2022 Vacate Stay Petition	PEN MATCHA KRISHNAVENI Vs THE STATE OF ANDHRA PRADESH	SIDDARTH C B	GP FOR FORESTS GP FOR REVENUE GP FOR REVENUE (AP)	WEST GODAVARI
107.3	WP/12201/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition IA 1/2022 Vacate Stay Petition	NALLURI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	SIDDARTH C B	GP FOR FORESTS GP FOR REVENUE GP FOR REVENUE (AP)	WEST GODAVARI
107.4	WP/32801/2022 IA 1/2022 Direction Petition	KOSURI SITA RAMA RAJU Vs THE STATE OF ANDHRA PRADESH	SIDDARTH C B	GP FOR REVENUE GP FOR FORESTS	WEST GODAVARI
107.5	WP/30502/2025 IA 1/2025 Direction Petition	P. VENKATA SATYA SEETHARAMA RAJU P. SEETHARAMA RAJU Vs THE STATE OF ANDHRA PRADESH	C V R RUDRA PRASAD	GP FOR FORESTS GP FOR REVENUE	WEST GODAVARI
107.6	WP/3486/2026 IA 1/2026 Direction Petition IA 2/2026 Miscellaneous Petition	GAJELLI MULAKAYYA Vs THE STATE OF ANDHRA PRADESH	P NARASIMHA RAO	GP FOR FORESTS GP FOR REVENUE	WEST GODAVARI
108	WP/849/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	G HASEENA Vs THE STATE OF AP	REGULAGADDA VENKATESH	GP FOR REVENUE P NARASIMHULU	ANANTAPUR
109	WP/1656/2026 IA 1/2026 Suspension Petition	SAGARA SATYAVATHI Vs THE STATE OF AP	AMARENDRA JILLELLA	GP FOR REVENUE	VISAKHAPATNAM
110	WP/2300/2026 IA 1/2026 Direction Petition	M ARUNA Vs THE STATE OF ANDHRA PRADESH	GURAVAIAH T	GP FOR REVENUE	CHITTOOR
111	WP/7664/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	UYYALA KOTESHWARAMMA Vs THE STATE OF ANDHRA PRADESH	SHAIK AFZAL MOHAMMED	GP FOR REVENUE	GUNTUR
112	WP/13457/2026 IA 1/2026 Direction Petition	BUSETTY SRIVALLI Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	GP FOR REVENUE Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats MANTHA RAJENDRA SC For NREDCAP GP FOR ENERGY	YSR KADAPA
113	WP/15130/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition	BENDI GOVINDA RAO Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR REVENUE MAKIREDDY MANOJ	SRIKAKULAM

114	WP/16614/2026 IA 1/2026 Suspension Petition	S PRASHANTH Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR REVENUE	CHITTOOR
115	WP/21888/2026 IA 1/2026 Direction Petition	VEMPARALA PARVATHI Vs THE STATE OF ANDHRA PRADESH	BAGGI VENKATA PAVAN KUMAR	GP FOR REVENUE GP FOR HOME	GUNTUR
116	WP/24225/2026 IA 1/2026 Direction Petition	LOKASANI VENGAIAH Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR REVENUE	SPS NELLORE

117.1 along with 117

117	WP/24307/2026 IA 1/2026 Direction Petition	D. BUILI VENKATRAO Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR REVENUE	WEST GODAVARI
117.1	WP/24507/2026 IA 1/2026 Direction Petition	CHITTURI HIMABINDU Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR REVENUE	WEST GODAVARI
118	WP/26035/2026 IA 1/2026 Direction Petition	MUDDA RADHA KUMARI Vs THE STATE OF ANDHRA PRADESH	S VARADARAJULU CHETTY	GP FOR REVENUE	CHITTOOR

119.1 along with 119

119	WP/27689/2026 IA 1/2026 Direction Petition	A. SATHYAVATHI Vs THE STATE OF ANDHRA PRADESH	VENKATESH KOSARAJU	GP FOR REVENUE	CHITTOOR
119.1	WP/15749/2026 IA 1/2026 Direction Petition	A.SATHYAVATHI Vs THE STATE OF ANDHRA PRADESH	VENKATESH KOSARAJU	GP FOR REVENUE GP FOR HOME	CHITTOOR
120	WP/28496/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	G SIVA SANKARA NAIDU Vs THE STATE OF ANDHRA PRADESH	G VENKATESULU	GP FOR REVENUE	ANANTAPUR

ADMISSION (REVENUE-MUTATION,RECTIFICATION OF RECORDS)

121.1 along with 121

121	WP/5648/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Direction Petition IA 4/2023 Vacate Stay Petition IA 5/2023 Vacate Stay Petition IA 1/2024 Vacate Stay Petition IA 1/2025 Amendment Petition IA 2/2025 Additional Material Petition	DANTULURI SATYA VENKATA NARAYANA Vs THE STATE OF AP	DEVI PRASAD MANGALAPURI	GP FOR REVENUE VAJJHALA SATYANARAYANA PRASAD P VEERRAJU SAI MOUNIKA ADAVIKOLANU NAGENDRA BABU PARAGATI GP FOR REVENUE (AP) (H C J NOTE)	VIZIANAGARAM

121.1	WP/11100/2022 IA 1/2022 Injunction Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Implead Petition IA 4/2022 Vacate Stay Petition IA 5/2022 Vacate Stay Petition IA 1/2023 Extension Petition	DANTULURI NARAYANA GAJAPATHI RAJU Vs STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR REVENUE P VEERRAJU A S C BOSE DEVI PRASAD MANGALAPURI	VIZIANAGARAM

122.1 along with 122

122	WP/19058/2024 IA 1/2024 Direction Petition IA 1/2025 Vacate Stay Petition	ST ANNES CONVENT Vs THE STATE OF ANDHRA PRADESH	TUMATI CHAITANYA PRADEEP	GP FOR REVENUE VARUN BYREDDY .	KURNOOL
122.1	WP/19057/2024 IA 1/2024 Direction Petition IA 1/2025 Vacate Stay Petition	ST. ANNES CONVENT Vs THE STATE OF ANDHRA PRADESH	TUMATI CHAITANYA PRADEEP	GP FOR REVENUE	KURNOOL
123	WP/20225/2024 IA 1/2024 Stay Petition IA 1/2025 Vacate Stay Petition	SARIPALLI APPALA NAIDU Vs THE STATE OF AP	TADDI NAGESWARA RAO	GP FOR REVENUE T V SRI DEVI GP FOR HOME KOCHIRI RAJA SHEKAR	VIZIANAGARAM
124	WP/23446/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	MULI @ ANNAVARAM @ ESWARAMMA Vs THE STATE OF ANDHRA PRADESH	K A NARASIMHAM	GP FOR REVENUE P SARASWATHI GP FOR REGISTRATION AND STAMPS	YSR KADAPA
125	WP/26594/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition IA 3/2024 Direction Petition IA 4/2024 Vacate Stay Petition	K NAGENDRA BABU Vs THE STATE OF AP	MAHADEVA KANTHRIGALA	GP FOR REVENUE K SRINIVAS SRINIVAS AMBATI	ANANTAPUR
126	WP/28352/2024 IA 1/2024 Suspension Petition IA 1/2025 Vacate Stay Petition IA 2/2025 Leave Petition	NANDIMANDALAM BHAGYA LAKSHUMMA Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR ASSIGNMENT GP FOR ASSIGNMENT S LAKSHMINARAYANA REDDY	YSR KADAPA
127	WP/31465/2024 IA 1/2024 Direction Petition	BOYA RANGANAYAKULU Vs THE STATE OF ANDHRA PRADESH	J JANAKIRAMI REDDY	GP FOR REVENUE	ANANTAPUR
128	WP/1919/2025 IA 1/2025 Direction Petition IA 2/2025 Review Petition IA 3/2025 Dispense with Petition	CHIRUGUDI VENKATA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	GODAVARI V DURGA PRASAD	GP FOR REVENUE	VIZIANAGARAM
129	WP/10120/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	A SIVA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE S KRISHNA REDDY	ANANTAPUR

130	WP/12331/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition IA 3/2025 Vacate Stay Petition	KANAKALA VENKATARAMANA Vs THE STATE OF AP	P RAJKUMAR	GP FOR REVENUE SUDEEPTHI POTLURI	VISAKHAPATNAM
131	WP/12754/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Direction Petition IA 4/2025 Direction Petition IA 5/2025 Direction Petition IA 6/2025 Direction Petition	BANDLAMUDI RAVI CHANDRA Vs THE STATE OF ANDHRA PRADESH	SAMUYELU NALADI	GP FOR REVENUE A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) SREEDHAR VALIVETI GP FOR HOME V SAI KUMAR	GUNTUR
132	WP/21187/2025 IA 1/2025 Direction Petition	S HARI Vs THE STATE OF ANDHRA PRADESH	G M SWAMULU	GP FOR REVENUE	CHITTOOR
133	WP/22619/2025 IA 1/2025 Stay Petition	TALARI CHINNA DEVUDU Vs THE STATE OF AP	B SURYANARAYANA	GP FOR REVENUE VENKATRAM REDDY MANTUR K RATHANGA PANI REDDY	KURNOOL
134	WP/24720/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition	D RAJASULOCHANAMMA Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	GP FOR REVENUE T DIWAKAR REDDY	CHITTOOR
135	WP/31969/2025 IA 1/2025 Direction Petition	MADDINENI TIRUPATAIAH Vs STATE OF ANDHRA PRADESH	A.SRINIVASA RAO	GP FOR REVENUE	GUNTUR
136	WP/36194/2025 IA 1/2025 Suspension Petition	KOYYA APPALA REDDY Vs THE STATE OF ANDHRA PRADESH	VENKATA MOHAN RAO PATHAKOTA	GP FOR REVENUE RAYAPROLU SRIKANTH	VIZIANAGARAM
137	WP/4168/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition IA 3/2026 Vacate Stay Petition	PATTI NIRMALA Vs THE STATE OF ANDHRA PRADESH	KALANGI SUMALATHA	GP FOR REVENUE LEO LAW ASSOCIATES LLP	KURNOOL
138	WP/6556/2026 IA 1/2026 Direction Petition	A VENKATAMMA Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR REVENUE	SPS NELLORE
139	WP/8030/2026 IA 1/2026 Direction Petition	ANDENA KOTESWARA REDDY Vs STATE OF AP	V ESWARAIAH CHOWDARY	GP FOR REVENUE HARINATH REDDY SOMA	SPS NELLORE
140	WP/8680/2026 IA 1/2026 Direction Petition	T SUKUMARI Vs THE STATE OF AP	V VINOD K REDDY	GP FOR REVENUE	CHITTOOR
141	WP/13516/2026 IA 1/2026 Direction Petition	CHALAMALASETTI NAVEEN KUMAR Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR REVENUE GHANTASALA UDAYA BHASKAR	KRISHNA

142	WP/15151/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	KONANGI RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR REVENUE BHUVANAGIRI SUBRAMANYA KUMAR GP FOR ASSIGNMENT	GUNTUR
143	WP/16792/2026 IA 1/2026 Direction Petition	EEDE PRABHAKAR RAO Vs THE STATE OF ANDHRA PRADESH	MUDE PAVAN KUMAR NAIK	GP FOR REVENUE	KRISHNA
144	WP/17014/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	SURIDEVARA RARHESH Vs THE STATE OF ANDHRA PRADESH	ATCHUTUNI RAMA MOHAN RAO	GP MUNCIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR REVENUE	GUNTUR
145	WP/17788/2026 IA 1/2026 Suspension Petition	CHENNUBOINA KONDAMMA Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	GP FOR REVENUE VENKATESWARLU SANISETTY GP FOR REGISTRATION AND STAMPS	PRAKASAM
146	WP/19213/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	PAMULAPATI CHANDRA MOULI Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	GP FOR REVENUE P SAI SURYA TEJA	PRAKASAM
147	WP/20880/2026 IA 1/2026 Direction Petition	MUKKU SATHYAVANTHUDU Vs THE STATE OF ANDHRA PRADESH	KANDERI CHETHAN	GP FOR REVENUE	CHITTOOR
148	WP/22618/2026 IA 1/2026 Direction Petition	M BALAVARDHAN REDDY Vs THE PRINCIPAL SECRETARY	TURAGA MK PRANEETHA	GP FOR REVENUE	KURNOOL
149	WP/23050/2026 IA 1/2026 Direction Petition	L SEKAR REDDY Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR REVENUE	SPS NELLORE

150.1 along with 150

150	WP/23656/2026 IA 1/2026 Suspension Petition	SINGAMNENI SHARADAMMA Vs THE STATE OF ANDHRA PRADESH	M R S SRINIVAS	GP FOR REVENUE M R K CHAKRAVARTHY	PRAKASAM
150.1	WP/17881/2026 IA 1/2026 Suspension Petition	KOLLI SOWMYA Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	GP FOR REVENUE M R K CHAKRAVARTHY	PRAKASAM
151	WP/24493/2026 IA 1/2026 Direction Petition	MOTTUM LAKSHMUDU Vs THE STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	GP FOR REVENUE	WEST GODAVARI
152	WP/25326/2026 IA 1/2026 Direction Petition	PINNAMANENI SURYANAGENDRAMMA Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR REVENUE KAMBHAMPATI RAMESH BABU GP FOR REGISTRATION AND STAMPS	GUNTUR
153	WP/25373/2026 IA 1/2026 Direction Petition	KILARU SWATHI Vs THE STATE OF ANDHRA PRADESH	SIVASUBRAMANYAM AVINASH	GP FOR REVENUE	WEST GODAVARI

154.1 along with 154

154	WP/25376/2026 IA 1/2026 Stay Petition	KOMMALAPATI BHASKAR RAO Vs THE STATE OF ANDHRA PRADESH	P V A PADMANABHAM	GP FOR REVENUE BHOOMA MAHARSHI REDDY	PRAKASAM
154.1	WP/27426/2026 IA 1/2026 Suspension Petition	KOMMALAPATI BHASKAR RAO Vs THE STATE OF ANDHRA PRADESH	P V A PADMANABHAM	GP FOR REVENUE	PRAKASAM
155	WP/25430/2026 IA 1/2026 Direction Petition	SARAGADAM NOOKA APPARAO Vs THE STATE OF ANDHRA PRADESH	PANDURANGA VITAL KUMAR	GP FOR REVENUE	VISAKHAPATNAM
156	WP/25439/2026 IA 1/2026 Direction Petition	M SOMASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	G RAMA MOHAN REDDY	GP FOR REVENUE K NARSI REDDY	ANANTAPUR
157	WP/25543/2026 IA 1/2026 Direction Petition	KANDREGULA RAMANA Vs THE STATE OF ANDHRA PRADESH	PANDURANGA VITAL KUMAR	GP FOR REVENUE	VISAKHAPATNAM
158	WP/26011/2026 IA 1/2026 Suspension Petition	NANDANAMUDI MADHAVI Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE HANUMANTHARAO EKKIRALA	KRISHNA
159	WP/26180/2026 IA 1/2026 Stay Petition	DHULIPALA DEVENDRA RAO Vs THE STATE OF ANDHRA PRADESH	C V R RUDRA PRASAD	GP FOR REVENUE VENNA KALYAN CHAKRAVARTHI R2 R3 R5 UNSERVED,	KRISHNA
160	WP/26241/2026 IA 1/2026 Stay Petition	CHODIPILLI SOMULAMMA Vs THE STATE OF ANDHRA PRADESH	SIRIGINEEDI V A PRASAD	GP FOR REVENUE	VISAKHAPATNAM
161	WP/26640/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	CHANDAKA NARAYANA Vs THE STATE OF ANDHRA PRADESH	KUPPILI VENKATA RAMANA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VIZIANAGARAM
162	WP/26738/2026 IA 1/2026 Direction Petition	KORRU PEDDA ANJANAPPA NAIDU @ K.P. ANJANAPPA NAIDU Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR REVENUE	ANANTAPUR
163	WP/26772/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	SYED GHOUSE BASHA Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	CHITTOOR
164	WP/27180/2026 IA 1/2026 Direction Petition	POLNATI KRISHNA Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR REVENUE	EAST GODAVARI
165	WP/27583/2026 IA 1/2026 Direction Petition	PADALA VENKATA SATYA SAI KUMARI Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR REVENUE	VISAKHAPATNAM
166	WP/27594/2026 IA 1/2026 Direction Petition	VENNAPUSA RAVINDRA REDDY ALIAS RAVEENDRA REDDY Vs THE STATE OF ANDHRA PRADESH	SHAIK MD UMAR ABDULLAH	GP FOR REVENUE	YSR KADAPA

167	WP/28067/2026 IA 1/2026 Direction Petition	RAYAPU RANGAREDDY Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	GP FOR REVENUE GP FOR ENDOWMENTS	KURNOOL
168	WP/29175/2026 IA 1/2026 Direction Petition	KARUKOLA LACCHAMMA Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	GP FOR REVENUE	SRIKAKULAM
169	WP/30273/2026 IA 1/2026 Direction Petition	GAJJI GOVINDU Vs THE STATE OF ANDHRA PRADESH	N PREMRAJ	GP FOR REVENUE	KURNOOL
170	WP/31008/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	SRI THOTAKURA SUBBARAJU Vs THE STATE OF ANDHRA PRADESH	BANDA VENKATA SUBRAMANYESWARA RAO	GP FOR REVENUE	EAST GODAVARI

ADMISSION (REVENUE)

171	WP/17670/2026 IA 1/2026 Direction Petition	G.SURYANARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH	KISHORE KUMAR KATARI	GP FOR REVENUE	CHITTOOR
172	WP/24330/2026 IA 1/2026-Direction Petition	NAMBOORI SREEDHAR Vs THE STATE OF ANDHRA PRADESH	W.V.B. SHRAVAN.	GP FOR REVENUE	CHITTOOR